

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1346/ND/2019

In the matter of :

M/s. Jaya Srivastava

Vs.

M/s. Frontline Retail India Pvt. Ltd.

.. PETITIONER

.. RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 30.10.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI KAPAL KUMAR VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor : -


For the Respondent/Corporate Debtor : -

For the RP :

ORDER

Counsel for the petitioner is present. No representation from the other side.
Matter stands adjourned.

Put up on 2.12.2019.


(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)